

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-89-2020**

M/s. Despamont

... Petitioner

Versus

Edcon Real Estate Developers & Ors.

... Respondents

Shri Abhay Nachinolkar, Advocate for the Petitioner.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 16th July 2020****P.C. :**

Issue notice to the respondents, returnable on 30.07.2020.

2. The petitioner's counsel is also permitted to take out private notice.

DAMA SESHADRI NAIDU, J.

NH